

(घ) सरकार इन सुझावों को क्रियान्वित करने के लिए कहां तक सहमत हुई है;

(ङ) अब तक क्रियान्वित किए गए सुझावों का ब्यौरा क्या है; और

(च) शेष सुझावों को स्वीकार न किए जाने के क्या कारण हैं?

**ग्रामीण क्षेत्र और रोजगार मंत्री (श्री बाईके. नायडू):** (क) जी हां, पी.एच.डी. वाणिज्य उद्योग मंडल ने बंजरभूमि विकास हेतु निजी क्षेत्र को शामिल करने के लिए कदम उठाये हैं।

(ख) जी हां।

(ग) मध्य प्रदेश वाणिज्य उद्योग मंडल से अभी तक कोई सुझाव प्राप्त नहीं हुआ है।

(घ) से (च) प्रश्न नहीं उठता।

#### **Central Grant Under Rural Sanitation Programme in Karnataka**

**\*569. SHRI GUNDAPPA KORWAR:** Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that the Karnataka Government has launched a massive campaign for construction of household latrines in rural areas and have incurred as expenditure of Rs. 16.82 crores;

(b) whether the matching grant under the Centrally sponsored Rural Sanitation Programme has been released; if so, the details thereof; and

(c) if not, the reasons therefor and by when it is proposed to be released?

**THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI YERRAN NAIK):** (a) Yes, Sir. The State Government of Karnataka is reported to have released Rs. 16.92 crore during the year 1995-96 for construction of household latrines out of the State's own resources.

(b) the details of Central assistance provided by the Government of India to

the State Government of Karnataka under centrally sponsored Rural Sanitation Programme (CRSP) during VIII Five Year Plan were as under:

Year	Amount released (Rupees in Lakhs)
1992-93	90.15
1993-94	127.78
1994-95	256.00
1995-96	1156.72
1996-97	141.09
(upto July, 1996)	
<b>TOTAL</b>	<b>1771.74</b>

(c) Outlays of Central assistance under the Centrally Sponsored Rural Sanitation Programme (CRSP) are allocated to various States in accordance with fixed criteria, taking into account incidence of poverty, rural population and difficult areas. The States have to necessarily provide matching contribution under their Minimum Needs Programme (MNP) against Central releases of funds under the CRSP. The States are, however, free to provide more than the required matching contribution under their MNP to widen the coverage as well as to increase the pace of implementation of the rural sanitation programme.

#### **Raid on the Premises of Former Communications Minister**

**\*570A SHRI O. RAJAGOPAL:** Will the PRIME MINISTER be pleased to state:

(a) what is the basis on which the C.B.I. raided the residential premises of the former Communications Minister, Shri Sukh Ram in New Delhi and in Mandi town of Himachal Pradesh;

(b) what are the reasons for not raiding his other houses in Mandi and in Ghaziabad simultaneously;

(c) whether it is a fact that news of the raid at the house in Mandi was leaked out to enable his son to flee the premises with important documents; and